Date of commencement of CIRP: 09th February 2024

List of Operational creditors (Government Dues)

List of creditors as on: 27 January 2024

S No	Name of Creditor	Details	Details of Claim received			Details of Clair	n admitted		Amount of	Amount of any mutual dues,	Amount of claim	Amount of claim under	Remarks	
3 140		Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related % party	% of voting share in CoC	contingent claim	that may be set- off	not admitted	verification	
1	INCOME TAX DEPARTMENT	15-Mar-24	1,452,120	1,452,120	Operational			No	NA	-		-	-	
2	Maharashtra State Electricity Distribution Co. Limited.	22-Feb-24	47,827,140	47,760,527	Operational			No	NA			66,613		
3	CGST & Central Excise, Nagpur-I Commissionerate	16-Apr-24	276,181,820	1	Operational			. No	NA	276,181,819		-	-	Note
4	COMMISSIONER OF CUSTOMS, JNCH	3-May-24	40,683,645	40,683,645	Operational			No	NA			-		
5	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	21-Mar-24	3,808,491	3,808,491	Operational			No	NA			-		
6	Customs commissionerate, Nagpur	27-Jun-24	587,303,141	587,303,141	Operational			No	NA			-		
7	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	5-Mar-24	1,873,648	1,873,648	Operational			No	NA	-		-	-	
	Total		959,130,005	682.881.573		-				276.181.819		66,613		

Name of the Corporate Debtor: Morarjee Textiles Limited

^{*}The above is subject to reconciliation, based on any further claims received.

Note: The company has a filed a appeal to the applellate tribunal under sub-section (1) of section 358 of the act in the customs, excise and service tax appellate tribunal (CESTAT) agaist the Order in original no. 08-24/CEX/2017/PC/NGP-I dated 31.05.2017. The matter is yet to be heared before the CESTAT. Thus, In view of the above, we are admitting this claim at INR 1.

Annexure-5A

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 27 January 2025

Collated List of Operational creditors (Government Dues) claims received after 02 July 2024

SI	S No	Name of Creditor	Details of Claim received		Details of Admissible Claim						Amount of	Amount of any mutual	Non-Admissible	Amount of claim under	Remarks
			Date of receipt	Total Amount claimed	Acceptable claim amount	Nature of claim	Amount covered by security interest		Whether related party	% of voting share in CoC	contingent claim	dues, that may be set- off	claim amount	verification	Kemarks
	1	Bombay State Tax (Now part of GST Department, Government of Maharastra)	14-Aug-24	37,548,766	37,548,766	Operational	-	-	No	NA	-		-	=	Note 1
	2	Employees provident fund organization	13-Sep-24	56,731,183	40,869,447	Operational	-	-	No	NA	-		15,861,736	-	
	3	GRAMPANCHAYAT SALAIDABHA	15-Oct-24	6,959,997	4,763,003	Operational	-	-	No	NA	-		2,196,994	-	
	4	EXECUTIVE ENGINEER, MIDC, NAGPUR, (E&M)	2-Jan-25	19,676,792	14,913,789	Operational	-	-	No	NA	-		4,763,003	-	
	5	WESTERN COALFIELDS LIMITED	17-Jan-25	107,276	107,276	Operational	-	-	No	NA	-		-	-	
		Total		121,024,014	98,202,281								22,821,733		

*The above is subject to reconciliation, based on any further claims received.

Note 1: The claim is admitted in the absence of data regarding this claim, which was requested from the erstwhile management, and no response has been received from them till date.

Please note that the collated list of claim can't be considered as Admitted and their admissibility is subject to approval of condonation of delay from Hon'ble NCLT as per regulation 13(1C)(b)